

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

CIVIL JUDGES (JUNIOR DIVISION) – Postings of newly appointed Civil Judges (Junior Division) – ORDERS - ISSUED.

ROC.NO.638/2024-B.SPL.

NOTIFICATION NO.529–B.SPL.

DATED:13.08.2024

1. G.O.Ms.No.89, Law (L and LA&J-Home-Courts. A) Department, dated 31.07.2024.
2. Application of Gaddam Meghana, who is appointed as Civil Judge (Junior Division).
3. High Court's Notification No.513-B.Spl., dated 03.08.2024.

The High Court made the following postings and transfers of Civil Judges (Junior Division) and postings of newly appointed Civil Judges (Junior Division):-

I

The Civil Judge (Junior Division) mentioned in Column Number 2 are posted to the stations/posts mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the post(s) which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS /HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri G.Dharma Rao, Principal Civil Judge (Junior Division), Srikalahasti, Chittoor District.	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Anakapalle, Visakhapatnam District. (post kept vacant)	I Additional Civil Judge (Junior Division) -cum- I Additional Judicial Magistrate of First Class, Srikalahasti	II Additional. Civil Judge (Junior Division)- cum-II Additional Judicial Magistrate of First Class, Anakapalle

2.	Sri P.J.Theja Saai, Civil Judge (Junior Division), Atmakur, Kurnool District.	Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Railway Kodur, Kadapa District. (post kept vacant)	Civil Judge (Junior Division) Nandikotkur, Kurnool District.	III Additional Civil Judge (Junior Division) Kadapa.
3.	Dr. Ch.Srinivasa Babu, Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Gannavaram, Krishna District who is under orders of transfer and posting as II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Madanapalle, Chittoor District).	Rent Controller- cum-IV Additional Civil Judge (Junior Division), Vijayawada, Krishna District. (post kept vacant)	His post and also the post of Additional Civil Judge (Junior Division)-cum- Addl. Judicial Magistrate of First Class, Gannavaram to the VI Judicial Magistrate, Vijayawada, Krishna District.	V Additional Civil Judge (Junior Division) Vijayawada, Krishna District
Cancelled the posting and transfer of Dr. Ch.Srinivasa Babu, Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Gannavaram, Krishna District as II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Madanapalle, Chittoor District as ordered in the High Court's Notification No.513-B.Spl., dated 03.08.2024.				

II

The candidates mentioned in Column Number 2 who have been appointed as Civil Judge (Junior Division) by direct recruitment and recruitment by transfer vide G.O.Ms.No.89 Law (L.A & J – Home (Courts.A) Department dated 31.07.2024 from the Government of Andhra Pradesh, are posted to the Courts mentioned in Column Number 3; and are directed to take charge of their respective posts from the officers mentioned in Column Number 5 of the corresponding row.

BY DIRECT RECRUITMENT				
SL NO.	NAME OF THE CANDIDATE	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Ms. Parimi Alekya, Flat No:201, Kondal Reddy Nilayam, Sairam Nagar colony, Mamatha Nagar, Nagole, Rangareddy District, Hyderabad, Telangana-500068.	Additional Civil Judge (Junior Division), Gurazala, Guntur District. Vice Sri Kilari Veera Venkata Satyanarayana transferred.	-	Sri Kilari Veera Venkata Satyanarayana
2.	On relief Sri Kilari Veera Venkata Satyanarayana, Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Gurazala, Guntur District.	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Gurazala, Guntur District. (post kept vacant)	-	Shall regularly assume charge as Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Gurazala, Guntur District, which post he is holding FAC.
3.	Ms. Lalitha Lakshmi Harika Kota, Flat.No.202, Grey Pearl Apartments, 3 rd B Cross, LalBahadur Nagar, Kasturi Nagar, Bengaluru, Karnataka State - 560043	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Hindupur, Ananthapuramu District, Vice Ms. S.Rajya Lakshmi transferred.	-	Ms. S.Rajya Lakshmi

4.	On relief Ms. S.Rajya Lakshmi, I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Hindupur, Ananthapuramu District.	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Hindupur, Ananthapuramu District. (post kept vacant)	-	She shall regularly assume charge as Principal Civil Judge (Junior Division)- cum- Judicial Magistrate of First Class, Hindupur, Ananthapuramu District, which post she is holding FAC.
5.	Ms. Gontu Aparna, D.No.5-35/B, GontuVari Street, Rentala Village, Rentachintala Mandal, Guntur district-522421	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, (Juvenile Court), Kurnool, Vice Smt. T.Jyothsna Devi transferred.	-	Smt. T.Jyothsna Devi
6.	On relief Smt. T.Jyothsna Devi, I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, (Juvenile Court), Kurnool	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Kurnool. (post kept vacant)	-	She shall regularly assume charge as Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Kurnool, which post she is holding FAC.
7.	Sri Prakya Venkata Harish, Flat. No.103, TNR Enclave, Road No.1, SRK Puram, Saroornagar, Rangareddy dist, Telangana-500035	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Dharmavaram, Ananthapuramu District, Vice Ms. K.Ramya Sai transferred.	-	Ms. K.Ramya Sai

8.	On relief Ms. K.Ramya Sai, I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Dharmavaram, Ananthapuramu District.	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Dharmavaram, Ananthapuramu District. (post kept vacant)	-	She shall regularly assume charge as Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Dharmavaram, Ananthapuramu District, which post she is holding FAC.
9.	Ms. Kotla Nikhitha, Flat No.502, Phase-1, Novus Florence Village Apartments, Gangavaram port road, Gajuwaka, Visakhapatnam-530044.	Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Darsi, Prakasam District. (post kept vacant)	-	Additional Civil Judge (Junior Division), Addanki, Prakasam District.
10.	Ms. Bingi Jaswanthi Yadav D.No.87/1092-A, Ganesh Nagar 2 Kurnool - 518002 (D.O.B:18.01.1999)	Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kothapeta, East Godavari District. (post kept vacant)	-	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Amalapuram East Godavari District.
11.	Ms. Banothu Swetha D.No.4-07, LalThanda, Sirikonda, Mothey Mandal, Suryapet dist, Telangana State - 508212	Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Gooty, Ananthapuramu District. (post kept vacant)	-	I Additional Civil Judge (Junior Division)- cum-I Additional Judicial Magistrate of First Class, Ananthapuramu.
12.	Ms. Munnangi Asha Priya D.No.134-5-1031, Sujatha Nilayam, 2 nd lane, Balaji Nagar, Nagaralu, Amaravati road, Guntur-522034	Judicial Magistrate of First Class, Special Mobile Court, Kadapa. (post kept vacant)	-	Special Judicial Magistrate of First Class, Excise Court, Kadapa.

13.	Sri Pallepogu Prasanth, D.No.6-59/4, Dhanalakshmi Nagar, Avilala, Tirupati, Chittoor dist-517507	Additional Civil Judge (Junior Division)-cum- Additional Judicial Magistrate of First Class, Macherla, Guntur District, Vice Sri S.Srinivasa Kalyan transferred.	-	Sri S.Srinivasa Kalyan
14.	On relief Sri S.Srinivasa Kalyan, Additional Civil Judge (Junior Division)-cum- Additional Judicial Magistrate of First Class, Macherla, Guntur District	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Macherla, Guntur District. (post kept vacant)	-	He shall regularly assume charge as Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Macherla, Guntur District, which post he is holding FAC.
15.	Smt. Vanga Venkata Aparna Near Vignesh Temple, Saluchintala, Pothireddypalem, Kovur (Mandal) Nellore district- 524137	Additional Civil Judge (Junior Division)-cum- Additional Judicial Magistrate of First Class, Pithapuram, East Godavari District. (post kept vacant)	-	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Pithapuram, East Godavari District.
16.	Ms. Sagire Shiva Namratha H.No:45/115-B, NR.Nagar Kurnool - 518004	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kovur, Nellore District, Vice Ms. J.Katyaini transferred.	-	Ms. J.Katyaini

17.	On relief Ms. J.Katyaini I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kovur, Nellore District	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Kovur, Nellore District. (post kept vacant)	-	She shall regularly assume charge as Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Kovur, Nellore District, which post she is holding FAC.
18.	Sri Kantubhukta Krishnavamsi, Plot No.109, Sri Jagannadha Nagar, Dasannapeta, Vizianagaram - 535002	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Punganur, Chittoor District (post kept vacant)	-	Principal Civil Judge (Junior Division)- cum-Judicial Magistrate of First Class, Chittoor.
19.	Sri M. Rohith D.No.22-8-85/4A, 6 th street, Srinagar colony, Chittoor- 517501	Additional Civil Judge (Junior Division)-cum- Additional Judicial Magistrate of First Class, Narsipatnam, Visakhapatnam District, Vice Sri S.Madhusudhan Rao transferred.	-	Sri S.Madhusudhan Rao
20.	On relief Sri S.Madhusudhan Rao, Additional Civil Judge (Junior Division)-cum- Additional Judicial Magistrate of First Class, Narsipatnam, Visakhapatnam District	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Narsipatnam, Visakhapatnam District. (post kept vacant)	-	He shall regularly assume charge as Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Narsipatnam, Visakhapatnam District.

21.	Ms. Vennela Palaparathi D.No.40-24-16, 3 rd floor, Sri Sankar Nilayam, Garikapativariveedhi, Near Eenadu office, Patamata, Vijayawada, Krishna dist - 520010	Judicial Magistrate of First Class, Special Mobile Court-cum-V Additional Civil Judge (Junior Division), Chittoor, Vice Smt. J.Keerthana transferred.	-	IV Additional Civil Judge (Junior Division), Chittoor.
22.	Smt. J.Keerthana, Judicial Magistrate of First Class, Special Mobile Court-cum-V Additional Civil Judge (Junior Division), Chittoor.	II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Madanapalle, Chittoor District. (post kept vacant)	IV Additional Civil Judge (Junior Division) Chittoor.	Principal Civil Judge (Junior Division) Madanapalle, Chittoor District.
Smt. J.Keerthana, who is undergoing training Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District, is directed to take charge of her post from the Principal Civil Judge (Junior Division), Madanapalle, after completion of her basic training from 12.08.2024 to 20.10.2024.				
23.	Ms. Gaddam Meghana, Q.No F-5, Orient Cement Colony, Devapur, Telangana State - 504218 (D.O.B:23.10.1998)	Her request for non joining in the Andhra Pradesh State Judicial Service, is accepted as she was appointed as Civil Judge (Junior Division) in the State of Telangana		
24.	Sri Ponugumatla Varun Teja D.No.2-38, Subash Chandra Bose colony, Enikepadu, Vijayawada Rural, Krishna District- 521108	Additional Civil Judge (Junior Division)-cum-Additional Judicial Magistrate of First Class, Kuppam, Chittoor District. (post kept vacant)	-	Principal Civil Judge (Junior Division)- cum-Judicial Magistrate of First Class, Kuppam, Chittoor District.
25.	Ms. Pavani D, D.No.1-1-102, P and T colony, Street No.1, Habsiguda, Hyderabad, Telangana State - 500007	Special Judicial Magistrate of First Class, Excise Court-cum- III Additional Civil Judge (Junior Division), Ananthapuramu District. (post kept vacant)	-	Judicial Magistrate of First Class, Special Mobile Court-cum- II Additional Civil Judge (Junior Division), Ananthapuramu.

26.	Smt. S Lakshmi Karri, D.No.1-63-13, SRL Residency, Sector-2, MVP Colony, Visakhapatnam - 530017	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Nandyal, Kurnool District, (post kept vacant)	-	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Nandyal, Kurnool District.
27.	Ms. Padige Hema, D.No.2-3-736/A, Near Zinda Tilasmath Factory, Amberpet, Hyderabad, Telangana- 500013	Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Yemmiganur, Kurnool District (post kept vacant)	-	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kurnool.
RECRUITMENT BY TRANSFER				
28.	Ms. Krishnaveni Kotturu, D.No.74-16-18/1, Old Checkpost center, Vijayawada, Krishna Dist-520007 (D.O.B.09.01.1981)	Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Tadipatri, Ananthapuramu District. (post kept vacant)	-	Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Uravakonda, Ananthapuramu District.

All the newly appointed Civil Judges (Junior Division) are directed to submit Medical Fitness Certificate obtained from a Doctor not below the rank of Civil Surgeon and submit the same to the Principal District and Sessions Judges concerned. In turn the Principal District and Sessions Judges shall forward the same to the High Court of Andhra Pradesh.

All the Principal District Judges or their nominated officers are directed to administer the oath to the newly appointed Civil Judges (Junior Division) when they report for duty.

All the newly appointed Civil Judges (Junior Division) are directed to take charge on or before **31.08.2024 without fail**.

NOTE: 1. The Order placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

2. The officers from whom they may have to take charge or to whom they may have to handover charge are on leave or absent for any reason, the concerned officers will seek instructions from the concerned Unit Heads who in turn will make alternative arrangements, intimating the same to the High Court.

13/8/24
REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned (along with G.O.)
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram village, near A.P. Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District – 522238.
8. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.
9. **THE PRINCIPAL DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
10. **THE ADDITIONAL DISTRICT AND SESSIONS JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
11. The Pay and Accounts Officer, Nidhi Bhavan, Mangalagiri, Guntur District.
12. **THE DISTRICT TREASURY OFFICERS:** (with a request to communicate the same to the concerned Sub-Treasury Officers)
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
13. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.

11.19

GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

Public Services - Andhra Pradesh State Judicial Service - Civil Judges (Junior Division) - Notified for the year, 2023 - Selection of candidates - Approved - Orders - Issued.

LAW (L AND LA&J-HOME-COURTS.A) DEPARTMENT

G.O.Ms.No.89

Dated: 31.07.2024

Read the following:-

1. From the Registrar (Recruitment), High Court of Andhra Pradesh, Lr.ROC.No.03/2023-RC, dated: 30.01.2024.
2. From the Director General, Intelligence, AP., letters ID No.315-333/VI/AP/2024, dt.27.03.2024, 02.04.2024, 24.04.2024, 02.05.2024, 08.05.2024, 24.05.2024, 04.06.2024, 06.06.2024, 09.06.2024, 05.07.2024 & 15.07.2024.

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ORDER:

In the reference first read above, the Registrar (Recruitment), High Court of Andhra Pradesh has stated that a notification was issued inviting applications for appointment of Civil Judge (Junior Division) in the State Judicial Service for the year, 2023 and submitted the list of candidates selected for the said posts.

2. The Registrar (Recruitment), High Court of Andhra Pradesh while furnishing the list of twenty (20) provisionally selected candidates has requested the Government to issue necessary orders for appointment of the said twenty (20) provisionally selected candidates to the posts of Civil Judge (Junior Division) under direct recruitment Nineteen (19) and recruitment by transfer One (01) notified for the year, 2023.

3. In the reference 2nd read above, the Character and antecedents of the candidates have been got verified by the Additional Director General of Police, Intelligence, Andhra Pradesh, Vijayawada.

(Continued..P.2)

4. After due verification and detailed examination, the Government of Andhra Pradesh, hereby approve the selection of twenty (20) candidates specified in the Annexure to this order for appointment as Civil Judges (Junior Division) under Direct Recruitment Nineteen (19) and Recruitment by transfer One (01), respectively.
5. Government hereby direct that the candidates shall undergo the prescribed period of training after executing bonds on their appointment as per rule 8 of the Andhra Pradesh State Judicial Service Rules, 2007. On completion of the prescribed training, they shall be appointed temporarily as Civil Judges (Junior Division). The appointment of the said candidates as Civil Judges (Junior Division) and their deputation to undergo prescribed training shall be subject to the production of physical fitness certificates by them to the Hon'ble High Court of Andhra Pradesh.
6. Accordingly, the following Notification will be published in the extraordinary issue of the Andhra Pradesh Gazette, dated:31.07.2024.

NOTIFICATION

In exercise of the powers conferred by rule 4(1) of the Andhra Pradesh State Judicial Service Rules, 2007, the Governor of Andhra Pradesh hereby appoints twenty (20) candidates mentioned in the Annexure appended to the Notification, as Civil Judges (Junior Division) by method of direct recruitment Nineteen (19) candidates and recruitment by transfer One (01) candidate, respectively.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

**V. SUNITHA
SECRETARY TO GOVERNMENT (FAC)
LEGAL AND LEGISLATIVE AFFAIRS & JUSTICE
LAW DEPARTMENT**

To

The Commissioner of Printing, Stationery and Stores
Purchase, A.P., Muthyalampadu, Vijayawada - for
publication of the Notification in the Andhra Pradesh
Gazette (2 copies).

The Registrar (Recruitment), High Court of Andhra Pradesh, Nelapadu,
Amaravati.

The Registrar General, High Court of Andhra Pradesh, Nelapadu, Amaravati.

(Continued..P.3)

The individual concerned through the Registrar (Recruitment), High Court of Andhra Pradesh, Nelapadu, Amaravati.

The Accountant General, Andhra Pradesh, Mangalagiri.

The Director General of Police, Intelligence, Andhra Pradesh, Vijayawada.

The Director General of Police, Andhra Pradesh, Mangalagiri.

The Director of Treasuries and Accounts, Andhra Pradesh, Mangalagiri.

The Pay and Accounts Officer, Andhra Pradesh, Mangalagiri.

Copy to:-

The P.S. to Principal Secretary to Governor, Raj Bhavan, A.P.

The P.S. to Principal Secretary to Hon'ble Chief Minister.

The P.S. to Chief Secretary.

The P.S. to Secretary, Law Department.

The Law (C) Department.

SF/SCs.

//FORWARDED::BY ORDER//

G. K. S.
SECTION OFFICER

14 13
ANNEXURE

**ANNEXURE TO G.O.MS.No.89, LAW (L AND LA&J-HOME-COURTS.A)
DEPARTMENT DATED:-31.07.2024.**

**LIST OF CANDIDATES SELECTED FOR THE POSTS OF
CIVIL JUDGES (JUNIOR DIVISION) BY DIRECT RECRUITMENT**

BY DIRECT RECRUITMENT

Sl. No.	Hall Ticket No.	Name and Address with date of birth	Qualification	Class/Category	Marks
01.	JCJ23010	Ms. Parimi Alekya, Flat No:201, Kondal Reddy Nilayam, Sairam Nagar colony, Mamatha Nagar, Nagole, Rangareddy District, Hyderabad, Telangana- 500068. (D.O.B:12.01.2000)	LL.B.	OC(W)	240.83
02.	JCJ23112	Ms. Lalitha Lakshmi Harika Kota, Flat.No.202, Grey Pearl Apartments, 3 rd B Cross, LalBahadur Nagar, Kasturi Nagar, Bengaluru, Karnataka State - 560043 (D.O.B:07.05.1992)	LL.M.	OC(W)	239.17
03.	JCJ23262	Ms. Gontu Aparna, D.No.5-35/B, Gontu Vari Street, Rentala Village, Rentachintala Mandal, Guntur district-522421 (D.O.B:20.08.1998)	LL.B.	EWS(W)	230.33
04.	JCJ23100	Sri Prakya Venkata Harish, Flat. No.103, TNR Enclave, Road No.1, SRK Puram, Saroornagar, Rangareddy dist, Telangana-500035 (D.O.B:25.12.1998)	LL.B.	EWS	230.17

(Continued..P.2)

05.	JCJ23011	Ms. Kotla Nikhitha, Flat No.502, Phase-1, Novus Florence Village Apartments, Gangavaram port road, Gajuwaka, Visakhapatnam-530044. (D.O.B:05.09.2000)	LL.B.	OC(W)	229.50
06.	JCJ23054	Ms. Bingi Jaswanthi Yadav, D.No.87/1092-A, Ganesh Nagar 2, Kurnool - 518002 (D.O.B:18.01.1999)	LL.B.	BC-D(W)	227.83
07.	JCJ23270	Ms. Banothu Swetha, D.No.4-07, Lal Thanda, Sirikonda, Mothey Mandal, Suryapet dist, Telangana State - 508212 (D.O.B:10.08.1999)	LL.B.	ST(W)	227.00
08.	JCJ23080	Ms. Munnangi Asha Priya, D.No.134-5-1031, Sujatha Nilayam, 2 nd lane, Balaji Nagar, Nagaralu, Amaravati road, Guntur-522034 (D.O.B:17.01.2000)	LL.B.	OC(W)	222.33
09.	JCJ23283	Sri Pallepogu Prasanth, D.No.6-59/4, Dhanalakshmi Nagar, Avilala, Tirupati, Chittoor dist-517507 (D.O.B:20.08.1991)	LL.M.	SC	221.67
10.	JCJ23041	Ms. Vanga Venkata Aparna, Near Vignesh Temple, Saluchintala, Pothireddypalem, Kovur (Mandal) Nellore district- 524137 (D.O.B:12.09.1993)	LL.B.	BC-D(W)	216.83
11.	JCJ23014	Ms. Sagire Shiva Namratha, H.No:45/115-B, NR.Nagar, Kurnool - 518004 (D.O.B:22.01.2000)	LL.B.	BC-D(W)	216.83

(Continued..P.3)

12.	JCJ23156	Sri Kantubhukta Krishnavamsi, Plot No.109, Sri Jagannadha Nagar, Dasannapeta, Vizianagaram - 535002 (D.O.B:23.06.1998)	LL.B.	BC-D	215.67
13.	JCJ23032	Sri M. Rohith, D.No.22-8-85/4A, 6 th street, Srinagar colony, Chittoor- 517501 (D.O.B:18.04.1998)	LL.B.	SC	213.17
14.	JCJ23209	Ms. Vennela Palaparathi, D.No.40-24-16, 3 rd floor, Sri Sankar Nilayam, Garikapativari veedhi, Near Eenadu office, Patamata, Vijayawada, Krishna dist - 520010 (D.O.B:01.02.1990)	LL.B.	ST(W)	213.00
15.	JCJ23210	Ms. Gaddam Meghana, Q.No F-5, Orient Cement Colony, Devapur, Telangana State - 504218 (D.O.B:23.10.1998)	LL.B.	BC-B(W)	212.67
16.	JCJ23139	Sri Ponugumatla Varun Teja, D.No.2-38, Subash Chandra Bose colony, Enikepadu, Vijayawada Rural, Krishna dist-521108 (D.O.B:10.08.1998)	LL.M.	SC	212.50
17.	JCJ23115	Ms. Pavani D, D.No.1-1-102, P and T colony, Street No.1, Habsiguda, Hyderabad, Telangana State - 500007 (D.O.B:05.08.1990)	LL.B.	SC(W)	195.33
18.	JCJ23102	Ms. S Lakshmi Karri, D.No.1-63-13, SRL Residency, Sector-2, MVP Colony, Visakhapatnam - 530017 (D.O.B:05.10.1985)	LL.B.	BC-A(W)	192.67

(Continued..P.4)

19.	JCJ23155	Ms. Padige Hema, D.No.2-3-736/A, Near Zinda Tilasmath Factory, Amberpet, Hyderabad, Telangana-500013 (D.O.B:14.12.1993)	MBA., LL.B.	SC(W)	188.33
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V. SUNITHA
SECRETARY TO GOVERNMENT (FAC)
LEGAL AND LEGISLATIVE AFFAIRS & JUSTICE
LAW DEPARTMENT

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RECRUITMENT BY TRANSFER

Sl. No.	Hall Ticket No.	Name and Address with date of birth	Qualification	Class/Category	Marks
01.	JCJ23178	Ms. Krishnaveni Kotturu, D.No.74-16-18/1, Old Checkpost center, Vijayawada, Krishna Dist-520007 (D.O.B.09.01.1981)	LL.B.	SC(W)	182.50

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CERTIFICATE OF PHYSICAL FITNESS	Medical Officer not below the rank of Civil Surgeon.
	District Medical and Health Officer.

Name and rank of the officer granting the certificate _____

I do hereby certify that I have examined (Full name) _____

_____ a Candidate for employment under the Government of Andhra Pradesh, in the _____ service, as _____

and cannot discover that he/she has any disease, constitutional, affliction, or bodily infirmity except that his/her weight is an *excess/below* the standard prescribed, or except.

I do/do not consider this a disqualification for the employment he/she seeks.

I do further certify that in my opinion his general physical condition is such as to enable him to perform efficiently the active duties of executive service.

I also certify that he/she has marks of small *pox/vaccination*.

Chest measurement in inches	On full Inspiration	:	
	On full expiration	:	
	Difference (expansion)	:	
	Cms.	Cms.	

Height: Cms.

Weight Kgs.

His/her vision is normal.

Hypermetropic

(_____)

(Here enter the degree and defect, and the strength of correction glasses)

Myopic

(_____)

(Here enter the degree and defect, and the strength of correction glasses)

Astigmatic (simple or mixed) _____)
(Here enter the degree and defect, and the strength of correction glasses)

Hearing is normal, defective (much or slight).

Urine ----- Does chemical examination show (i) albumen, (ii) sugar, state specific gravity. Personal marks (atleast two should be mentioned)

Station:

Signature :

Dated:

Rank :

Designation :

CANDIDATE'S STATEMENT AND DECLARATION

The candidate must make the statement required below prior to his/her medical examination and must sign the declaration appended thereto in the presence of the Medical Officer. His attention is specially directed to the warning contained in the note below:

1. State your name in full. :
2. State Your age and place of birth. :
3. (a) Have you ever had smallpox, intermittent or any other fever, enlargement or suppuration of glands, spitting of blood, asthma or inflammation of lungs, heart disease, fainting attacks, rheumatism, appendicitis? :

OR

- (b) any other disease or accident requiring confinement to bed and medical or surgical treatment.
4. When were you last vaccinated? :
5. Have you or any of your near relations afflicted with consumption, scrofula, gout, asthma, fits, epilepsy or insanity? :
6. Have you suffered from any form of nervousness due to over-work or any other cause? :
7. Have you been examined and declared unfit for Government service by a Medical Officer/Medical Board, within the last three years (to be filled in only in the cases of candidates for subordinate services) :
8. Furnish the following particulars concerning your family:- :

Father's age, if living and state of health	Father's age at death and cause of death	Number of brothers living, their ages and state of health	Number of brothers dead, their ages and cause of death

Mother's age, if living and state of health	Mother's age at death and cause of death	Number of sisters living, their ages and state of health	Number of sisters dead, their ages and cause of death

I declare all the above answers to be, to the best of my belief, true and correct.

I also solemnly affirm that I have not received a disability certificate pension on account of any disease or other condition.

Candidate's Signature:

Signed in my presence:

Signature of Medical Officer:

Note (1) The candidate will be held responsible for the accuracy of the above statement. By willfully suppressing any information, he will incur the risk of losing the appointment, and if appointed, of forfeiting all claims to superannuation allowance or gratuity.

Note (2) The candidates selected by the Andhra Pradesh Public Service Commission for direct recruitment to the Andhra Pradesh Police Service or Andhra Pradesh Civil Service (Executive Branch), otherwise than from the Andhra Pradesh Revenue Subordinate Service will be examined by a Medical Board before appointment.